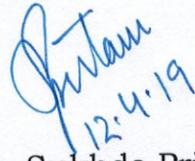


**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi - 110001**

12th April, 2019

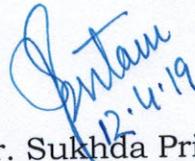
CORRIGENDUM

Uncorrected order dated 10.04.2019 in Execution Application No. 07/2019 In Appeal No. 77/2013 (WZ), Sandhya S. Kulkarni & Ors. v. Arihant Realtors & Ors. was inadvertently uploaded on the website which has been withdrawn and corrected copy of the order has been uploaded.


(Dr. Sukhda Pritam)
Deputy Registrar (J)

Copy forwarded to:

1. PPS to Hon'ble Chairperson
2. Computer Section for uploading in website for public domain
3. Notice Board
4. Guard file


(Dr. Sukhda Pritam)
Deputy Registrar (J)